

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF AGRAWAL ORNAMENTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Agrawal Ornaments Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	April 22, 2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar Of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER	U36911DL2008PTC176994
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	1170/1240, 2nd Floor, Kucha Mahajani Chandni Chowk Delhi 110006
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Saturday, December 05, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Amit Goel Hno 9 Near Patel Institute of Engg, Adarsh Colony ,Opp Bhawna Place Lane Devpuram Muzaffarnagar ,Uttar Pradesh , 251001 +91 7302943470 ip.amitgoel@gmail.com IBBI/IPA-001/IP-P-01842/2019-2020/ 12950
8.	LAST DATE FOR SUBMISSION OF CLAIMS	January 04, 2021

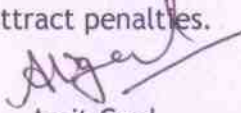
Notice is hereby given that the Agrawal Ornaments Private Limited has commenced voluntary liquidation on Saturday, December 05, 2020.

The stakeholders of Agrawal Ornaments Private Limited are hereby called upon to submit a proof of their claims, on or before Monday, January 04, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : December 11, 2020
Place : Muzaffarnagar


Amit Goel
Voluntary Liquidator,
IBBI/IPA-001/IP-P-01842/2019-2020/12950